

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 182 OF 2016

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Ramnik Power & Alloys Pvt. Ltd.

.... Appellant(s)

Versus

Madhya Pradesh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya K. Singh
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey
Mr. Sumit Panwar for R-1

Mr. Alok Shankar
Mr. Tushar Jain
Mr. Sanjeev Khare (*Rep.*) for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **04.11.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson